CORRECTED AS ON 3.8.2018



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

SIXTH SESSION 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON 3 AUGUST 2018

Total No. of Questions: 42

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2	Forests	6C, 8C, 9A			
3	Home	5A, 10B, 11B, 14B			
4	Housing	4A, 11A, 12A			
5	Ports	12B, 14C			
6	Public Works	1B, 3A, 3B, 5B, 6A, 7A, 7B, 8A, 8B, 10C,			
		11C, 12C*, 13A, 14A, 15A, 16A, 17A, 17B,			
		17C, 19B**			
7	Rural Development	1A			
8	Science and Technology	2B			
9	Transport	1C, 2A, 7C, 18A			
10	Vigilance	2C, 10A			

* Transferred to Town and Country Planning and replied as Unstarred LAQ No. 100 on 30.7.2018.

** Transferred to Finance and replied as Unstarred LAQ No. 102 on 1.8.2018.

	MEMBERS INDEX					
Sl. No	Name of the Member	LAQ No.	Department			
1	SHRI SUBHASH SHIRODKAR	1A	Rural			
1	SHKI SUDHASH SHIKODKAK		Development			
			Agency			
		1 B	Public Works			
		1C	Transport			
2	SHRI NILESH CABRAL	2A	Transport			
		2B	Science and			
			Technology			
		2C	Vigilance			
3	SHRI RAVI NAIK	3A	Public Works			
		3B	Public Works			
4	SHRI PRATAPSINGH RANE	4A	Housing			
5	SHRI LUIZINHO FALEIRO	5A	Home			
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6	SHRI WILFRED D'SA	6A	Public Works			
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7	SHRI ISIDORE FERNANDES	7A	Public Works			
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8	SHRI FILIPE NERY RODRIGUES	8A	Public Works			
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9	SHRI DEEPAK PAUSKAR	9A	Forests			
10	SHRI CHANDRAKANT KAVLEKAR	10A	Vigilance			
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11	SHRI RAJESH PATNEKAR	11A	Housing			
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12	SHRI ALEIXO REGINALDO LOURENCO	12A	Housing			
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13	SHRI ANTONIO FERNANDES	13A	Public Works			
14	SHRI DIGAMBAR KAMAT	14A	Public Works			
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15	SHRI NILKANTH HALARNKAR	15A	Public Works			
16	SHRI CHURCHILL ALEMAO	16A	Public Works			

17	SHRI FRANCISCO SILVEIRA	17A	Public Works
		17B	Public Works
		17C	Public Works
18	SHRI JOSE LUIS CARLOS ALMEIDA	18A	Transport
19	SHRI MILIND NAIK	19A	Environment
		19B	Transferred

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

SIXTH SESSION 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON 3 AUGUST 2018

SHRI SUBHASH SHIRODKAR PROJECTS UNDER GRAM SAMRUDDHI SCHEME

- 1A. *WILL the Minister for Rural Development be pleased to state:
 - (a) the number of projects sanctioned under Gram Samruddhi Scheme during the years 2017-18 and 2018-19 with details such as name of the project, name of the Panchayat and cost of the project; and
 - (b) the number of projects completed during the last two years?

SHRI SUBHASH SHIRODKAR **PEOPLE WORKING ON CONTRACT BASIS IN P.W.D**

- 1B. *WILL the Minister for Public Works be pleased to state:
 - (a) the number of people working on contract basis in Roads, Buildings, and Water Supply Divisions of P.W.D in the State;
 - (b) the period of employment of each person; and
 - (c) whether the Government has any plans to accommodate these persons in the P.W.D. Society of Employees ?

SHRI SUBHASH SHIRODKAR

ONLINE SERVICES

- 1C. *WILL the Minister for Transport be pleased to state:
 - (a) the number of online services provided in the Transport Department;
 - (b) the details of the services that are not implemented online; and
 - (c) the time frame by which these services will be extended online?

SHRI NILESH CABRAL

ROAD SAFETY MEASURES

- 2A. *WILL the Minister for Transport be pleased to state:
 - (a) whether the State has received any directions from the Supreme Court on Road Safety; if so, the details thereof;
 - (b) the total number of checking reports issued by Traffic Police and RTO for the last 3 years with Officer-wise details of the number of

checking reports compounded, number of non-compounded checking reports, number of cases referred to Courts for recovering dues;

- (c) the provision of Law under which the Supreme Court Committee on Road Safety has been setup and whether their directions are binding on the State Government; and
- (d) the details such as the of number of challans issued for violation of speed limit from 1.4.2017 till date, name of violator, place of incident, date of incident, name of Officer issuing the challan along with notification for speed limit issued in that area, notification for erection of sign boards in that area, whether sign board are physically present and number of licences recommended for suspension due to violation of speed limit , and RTO wise details of the number of licenses suspended as on date?

SHRI NILESH CABRAL

QUANTITY OF REFUSED DEFUSED FUEL SOLD

- 2B. *WILL the Minister for Science and Technology be pleased to state:
 - (a) the month-wise details of the quantity of Refused Defused Fuel sent to various cement companies by the Government since 1.1.2015 along with names and addresses of the cement companies;
 - (b) the year-wise and Company-wise details of the total amount the Government has paid to various cement companies for taking the RDF; whether the amount includes transportation of RDF to various cement Companies yearwise or whether the cost of transportation is additional;
 - (c) if so, the year-wise details of the cost of transportation of RDF to the various Cement Companies;
 - (d) whether Bio-Ethynol Gas is produced at Saligao Garbage disposal plant;
 - (e) if so, the average quantity produced per month and the name of the buyer of this gas; and
 - (f) the revenue earned till date by the Corporation from the sale of this gas along with the rate charged per unit?

SHRI NILESH CABRAL <u>FIR REGISTERED BY THE ANTI-CORRUPTION BUREAU ON THE</u> BASIS OF A COMPLAINT

- 2C. *WILL the Minister for Vigilance be pleased to state:
 - (a) whether the Government is aware of an FIR filed by the Anti-Corruption Bureau on the basis of a complaint by the Director of

Animal Husbandry against any Goa Civil Service Officer and others for fraud/violations in recruitment procedures at the Directorate of Animal Husbandry between 1.1.2011 and 31.12.2015;

- (b) if so, the details such as name of Officer against whom the said FIR was lodged, current designation, section of IPC and other sections invoked while filing FIR;
- (c) the nature of the fraud /offence committed by the said Officer with copy of complaint and FIR;
- (d) whether the said Officer was placed under suspension and if so, date of his suspension and the date on which he was reinstated;
- (e) the status of the investigation with details such as the name and designation of the Investigating Officer;
- (f) the reasons for the Investigations not being completed ;
- (g) whether the said Officer was arrested in this case; and
- (h) the time frame by which the said investigation will be completed?

SHRI RAVI S. NAIK

PURCHASE OF WATER SUPPLY PIPES

- 3A. *WILL the Minister for Public Works be pleased to state:
 - (a) the year-wise details of the expenditure incurred on purchase of water supply pipes by the Government since 1.1.2015 till date;
 - (b) the number of pipes purchased with specification of their diameter, size, thickness, purchase price, name of company/Individual/Firm from which the pipes were purchased and the amount paid to these firms/individuals;
 - (c) the location where the pipes are replaced or installed; and
 - (d) whether the procedure of tender was followed?

SHRI RAVI S. NAIK

PAYMENT MADE TO CONTRACTORS

- 3B. *WILL the Minister for Public Works be pleased to state:
 - (a) the total payments made to contractors from 1.3.2017 till date with details such as the name and nature of the work, location;
 - (b) the estimated amount and work sanction amount at the time of issue of work order; and
 - (c) the Constituency-wise details of the total dues to be paid to contractors with their names and nature of work?

SHRI PRATAPSINGH RANE <u>PLOTS SOLD BY HOUSING BOARD</u>

4A. *WILL the Minister for Housing be pleased to state the total number of plots sold by the Goa Housing Board at Podocem in Poriem Village in Sattari Taluka and the number of plots unsold?

SHRI LUIZINHO FALEIRO <u>STATUS OF DRUGS PROLIFERATION IN THE STATE</u>

- 5A. *WILL the Minister for Home be pleased to state:
 - (a) the various types of drugs manufactured in the State for National and International Markets;
 - (b) the names and addresses of the people where these drugs are manufactured and found; and
 - (c) the total number of consumers in the State that are habitual consumers and the number of consumers that are initiates?

SHRI LUIZINHO FALEIRO

COMPLETION AND COST OF SEWERAGE WORKS IN NAVELIM

- 5B. *WILL the Minister for Public Works be pleased to state:
 - (a) the details of the agencies executing sewerage works in the villages of Navelim, Telaulim, Aquem Baixo, Davorlim, Rumdamol in the Navelim Constituency such as name of agency, amount of works allotted, date of commencement of work and likely date for completion, the progress of the work as on date, the time frame by which service connections will be given;
 - (b) whether there is a time limit for providing connections; and
 - (c) whether the Government has any plans to re-hot mix the roads which are in the most dilapidated condition after the digging and laying of the sewerage lines?

SHRI WILFRED D'SA

LEAKAGE OF SEWERAGE WATER AT AMBHAJI, FATORDA

- 6A. *WILL the Minister for Public Works be pleased to state:
 - (a) the total number of complaints received from public pertaining to leakage of sewerage water at Ambhaji, Fatorda with details such as date of complaint and the action taken thereon;
 - (b) whether the water of Bokti Tolleam (Lake) at Nuvem is polluted due to sewerage water; if so, details thereof;
 - (c) the details of sewerage line constructed from Pepsi Company,

Arlem Junction to Fatorda via Nuvem fields such as-

- (i) date of construction;
- (ii) whether maintenance is done, if so details of maintenance works;
- (iii) whether chambers are checked and maintained, if so, the details thereof;
- (iv) whether the sewerage water is overflowing from chambers;
- (v) whether the pipeline is in good condition;
- (vi) the capacity of this sewerage pipeline;
- (vii) whether any compensation is paid to Agricultural Farmers; and
- (d) whether any new proposal is pending with the Government for construction/replacement of the sewerage line from Ambhaji to Dovandem, Fatorda; if so, the details thereof?

SHRI WILFRED D'SA

COAL TRANSPORTATION VIA LOUTOLIM ROUTE

- 6B. *WILL the Minister for Environment be pleased to state:
 - (a) the details of coal transported from MPT via Loutolim route from 01/01/2018 to 31/06/2018;
 - (b) whether the coal transported by trucks is covered; if so, the details of covering;
 - (c) whether any checks are conducted of coal spillage on the road along the Loutolim route;
 - (d) if so, the details of its findings; if not, the reasons therefor;
 - (e) the action the Government will take to maintain road safety during transportation of coal;
 - (f) whether any complaint has been received from the public in respect to spillage of coal on the road; and
 - (g) if so, the details of the complaint and the action taken on thereon?

SHRI WILFRED D'SA

ILLEGAL ACTIVITIES IN FOREST AREA

- 6C. *WILL the Minister for Forests be pleased to state:
 - (a) the details of illegal constructions/activities in forest area;
 - (b) whether bisons, elephants and other wild animals are entering the villages due to rampant illegal activities in the forests;
 - (c) if so, the details thereof; and
 - (d) the action the Government intends to take to protect wild animals in forest areas ?

SHRI ISIDORE A. FERNANDES <u>CONSTRUCTION OF DAM AT GAUNEM IN VILLAGE</u> GAONDONGRI

7A. *WILL the Minister for Public Works be pleased to state:

- (a) whether the Government is aware of the dam being constructed at Gaunem in Village Gaondongri;
- (b) if so, whether the Government has any plans to supply water to villages of Cotigao and Gaondongri;
- (c) if so, the details thereof;
- (d) whether the Government has prepared any estimates for pipeline at Gaunem Dam; if so, the details thereof and the time frame by which the work will commence; and
- (e) if not, the reasons for not preparing estimates?

SHRI ISIDORE A. FERNANDES **RURAL WATER SUPPLY SCHEME IN CANACONA CONSTITUENCY** 78. *WILL the Minister for Public Works he placed to state:

7B. *WILL the Minister for Public Works be pleased to state:

- (a) whether the Government is aware of water tanks constructed under Rural Water Supply Scheme in Canacona Constituency;
- (b) if so, the village-wise details of the list of tanks with date and year of construction;
- (c) whether the Government has repaired/maintained the tanks;
- (d) if so, whether the maintenance work is undertaken by the Government or by inviting tenders;
- (e) whether the Government has any proposal to construct new tanks after demolishing the existing tanks; if so, the details thereof; and
- (f) if not, whether the Government intends to construct new tanks?

SHRI ISIDORE FERNANDES

ISSUE OF LICENCES

- 7C. *WILL the Minister for Transport be pleased to state:
 - (a) the number and details of licences issued for the last two years such as name of applicant, type of vehicle such as LMV/HMV/three wheelers and two wheelers;
 - (b) the number of licences suspended till date due to traffic violations since the circular issued by Directorate of Transport after Court verdict:
 - (c) whether Government has a weigh bridge at Pollem Check Post;
 - (d) if so, the details thereof; and

(e) if not, the means by which the Government checks the weight at the entry point at Pollem Check post?

SHRI FILIPE NERY RODGRIGUES <u>CONTRACTORS REGISTERED WITH PWD FOR WORKS OF ROADS</u> AND BRIDGES

- 8A. *WILL the Minister for Public Works be pleased to state:
 - (a) the number and details of each contractor registered with the Public Works Department till 31.3.2018 such as name, address, class of the contractor, and whether blacklisted;
 - (b) the Division-wise details of the works (Roads only) allotted to them;
 - (c) the details of work orders (Plan works only) issued from 1.4.2017 till date with the present status of each work with copies of work order; and
 - (d) the details of the Works Divisions (Roads and Bridges only) such as Division number, address or location and number of Constituencies covered by each Division in their respective jurisdiction?

SHRI FILIPE NERY RODGRIGUES

ROADS AND BRIDGES WORKS TENDERED BY PWD

- 8B. *WILL the Minister for Public Works be pleased to state:
 - (a) the Division-wise number of the Plan works (Roads and Bridges) which are tendered but work orders not issued with details such as name of the work, estimated cost put to tender, reasons for not issuing the work order; and
 - (b) the details of the Works Divisions (Roads and Bridges) such as Division number, address, location and number of Constituencies covered by each Division in their respective jurisdiction?

SHRI FILIPE NERY RODGRIGUES <u>CUTTING OF TREES FOR DEVELOPMENTAL WORKS</u>

8C. *WILL the Minister for Forests be pleased to state the Division-wise details of the permissions granted for cutting trees for developmental works in the State from 1.4.2017 till date such as name of the developmental work, name of the applicant or Department, number of trees permitted to cut and measures adopted for compensatory afforestation?

SHRI DEEPAK PAUSKAR PROMOTION OF TOURISM AT DUDHSAGAR WATERFALL

- 9A. *WILL the Minister for Forests be pleased to state:
 - (a) the steps taken by the Government to promote tourism at Dudhsagar Waterfall; and
 - (b) whether any permission is granted for Eco-tourism at Dudhsagar Waterfall?

SHRI CHANDRAKANT KAVALEKAR <u>APPROVAL TO GOVERNMENT SERVANTS FOR TRAVELLING</u> <u>ABROAD</u>

10A. *WILL the Minister for Vigilance be pleased to state:

- (a) the list of all Government staff that have been given clearance/No Objection Certificate/approval for travelling abroad with details such as name, purpose of visit;
- (b) the Department-/Corporation-/Agency-wise list of the employees, working as well as relieved/resigned/dismissed whose cases are pending in Vigilance Department, with details such as type of case, date of registration of case, investigation details, results of the case;
- (c) whether the Government has given permission/ approval/NOC to travel abroad or deputation, transfer, promotion, appointment on contract basis, etc. to employees with cases pending against them;
- (d) if so, the case-wise details thereof;
- (e) whether the retired employees with serious charges/investigation by the employer/vigilance/ACB are deputed in the same or different Department/Corporation by the Government on contract basis from 1-4-2015 till date; and
- (f) if so, the details in terms of names, designation, Department, Authority/responsibility, tenure, compensation/salary paid on monthly basis?

SHRI CHANDRAKANT KAVALEKAR

DRUG TRAFFICKING

10B. *WILL the Minister for Home be pleased to state:

- (a) whether the Government is aware that drug trafficking is rapidly increasing in the State and endangering the Society;
- (b) if so, the action plan of the Government to eradicate and destroy the drug business network in the State;
- (c) the list of foreigners, locals, Indian citizens arrested or convicted from 1-4-2015 till date;

- (d) the details in terms of infrastructure, set up and organization of the Government including Narcotics Cell to ensure that the State is free of illegal trafficking, trade and business of drugs;
- (e) whether the Department is working satisfactorily to curb drug business; if so, the details of cases registered, investigated, booked and arrested till date;
- (f) whether all foreigners involved/suspected to be involved are deported from India; and
- (g) if so, the list of foreign Nationals deported since 1-4-2015 till date?

SHRI CHANDRAKANT KAVALEKAR <u>DEVELOPMENT OF VAVURLA VILLAGE</u>

10C. *WILL the Minister for Public Works be pleased to state:

- (a) whether the Government has provided proper tar roads with footpaths and street lighting to connect Vavurla Village to main Highways; if so, the details thereof;
- (b) whether the Government will consider the development of Vavurla Village under Tribal Sub-Plan or Adivasi Vikas Yojana; if so, the details thereof;
- (c) whether the Government will ensure proper drinking water supply through main water supply line to this area along with proper sump and water tank; if so, the details thereof;
- (d) whether the Government would ensure to clear the hurdles of NOC from private owners, Forest, Environmental Clearance, etc. to ensure speedy development of this neglected area; if so, the details thereof; and
- (e) whether the Government is committed to provide all facilities, schemes, grants and aids to these people on par with other citizens of the State?

SHRI RAJESH PATNEKAR

HOUSING PROJECT IN BICHOLIM

- 11A. *WILL the Minister for Housing be pleased to state:
 - (a) the present status of newly constructed residential and commercial complex of the Housing Board at Housing Board Colony in Bicholim;
 - (b) the minimum bid amount that has been fixed for the residential flats and commercial shops by the Housing Board;
 - (c) whether there will be open auction/lottery system for the flats and the shops; if so, the details thereof;
 - (d) whether the Housing Board is following the auction process; and

(e) the number of times auction has been announced/auction has been conducted ?

SHRI RAJESH PATNEKAR JOB BENEFITS TO HOME GUARDS

- 11B. *WILL the Minister for Home be pleased to state:
 - (a) whether the job benefits given to Home Guards are on par with the benefits available with the Police Department;
 - (b) if so, the details thereof;
 - (c) the percentage of posts reserved for the Home Guards at the time of recruitments to the posts of Police Constables in the Police Department;
 - (d) whether the Home Guards are specially employed for the driver posts in the Police Department; and
 - (e) whether the recruitment of Home Guards is as per the norms of Central Government/State Government, with details thereof ?

SHRI RAJESH PATNEKAR

PWD WORKS IN BICHOLIM CONSTITUENCY

- 11C. *WILL the Minister for Public Works be pleased to state:
 - (a) the number of works estimates prepared, commissioned/sanctioned and completed by the Division XXIII (Roads), P.W.D Bicholim from 1.1.2018;
 - (b) the name and number of proposed works still pending in Division XXIII (roads) Bicholim since 1.1.2018;
 - (c) the number of work estimates prepared, commissioned/sanctioned and completed by the Division V(Buildings), P.W.D Bicholim during the last 2 years; and
 - (d) the name and number of proposed works still pending in Division V (Buildings) Bicholim during the last 2 years ?

SHRI ALEIXO REGINALDO LOURENCO GOGOL HOUSING BOARD

- 12A. *WILL the Minister for Housing be pleased to state:
 - (a) whether it is a fact that PDA has issued licence to a Developer who converted his plot to C1 Zone by encroaching 5 meter in housing board open space No. 8, when actually he had only 3 meter access;
 - (b) if so, the details of encroachment and name and address of the Developer;

- (c) whether the MMC inspected the site and issued show cause notice to the Developer; if so details thereof with outcome of the notice;
- (d) the action the Government intends to take on the PDA for not taking any action on this illegal encroachment; and
- (e) whether the Government will construct a compound wall around open space No. 8?

SHRI ALEIXO REGINALDO LOURENCO <u>TECHNICAL FEASIBILITY OF GOAN RIVERS NOTIFIED AS</u> <u>NATIONAL WATERWAYS</u>

- 12B. *WILL the Minister for Ports be pleased to state:
 - (a) whether the Government has signed the MOU with IWAI and MPT regarding development of National Waterways in the State;
 - (b) if so, the copy of MOU;
 - (c) if not, whether the Government will consider and/or incorporate the objections and suggestions made by public, activists and stakeholders with regard to proposed MOU; if so, the details thereof;
 - (d) whether it is a fact that IWAI has recently found some Goan rivers not being technically feasible for development as National Waterways;
 - (f) if so, the details thereof with copy of the IWAI feasibility report and/or correspondence with State Government in this regard;
 - (d) if the rivers are found not feasible then the basis on which approval was given to include the rivers in the National Waterways Bills; and
 - (e) whether the Government has proposed or intends to propose denotification of the said rivers from National Waterways Act due to its non-feasibility?

SHRI ALEIXO REGINALDO LOURENCO <u>LAND ACQUISITION BY NORTH GOA PLANNING DEVELOPMENT</u> <u>AUTHORITY</u>

12C. Transferred to Town and Country Planning and replied as Unstarred LAQ No. 100 on 30.7.2018.

SHRI ANTONIO FERNANDES

DETERIORATION OF ROADS

13A. *WILL the Minister for Public Works be pleased to state:

- (a) whether the construction/repair works of tarred/cemented roads are supervised by the PWD officials to ensure that the contractors use required quantity of specified quality material;
- (b) if so, the reasons the roads get deteriorated/washed away within few days of their completion;
- (c) whether these Supervising Officials are held responsible/accountable for the quality of works done by the contractors; and
- (d) if so, the details of action taken against concerned official, with evidence?

SHRI DIGAMBAR KAMAT <u>ROAD PROJECTS COSTING MORE THAN 10 CRORES IN SOUTH</u>

<u>GOA</u>

14A. *WILL the Minister for Public Works be pleased to state:

- (a) the number of projects undertaken by PWD between 1.6.2016 till date, costing more than 10 crores in South Goa;
- (b) the details such as name of the project, location, date of commencement, date of completion of project, name of the consultant, address, names of the contractors and addresses and status of each project;
- (c) the estimated value of each project with details such as estimated value of tender, value of work, order issued and amount paid till 31.3.2017;
- (d) the details of the tendering process such as copies of tender notices, names of bidders that quoted with value of each bid quoted, copy of minutes of tender committee/works advisory board recommendations, the name of the lowest bidder along with copy of comparative statement; and
- (e) the casewise details of the number of cases in which the lowest bidder has not been considered, with reasons therefor?

SHRI DIGAMBAR KAMAT DACOITIES, ROBBERIES AND THEFTS CASES

- 14B. *WILL the Minister for Home be pleased to state:
 - (a) the number of dacoities, robberies and thefts recorded in the State from 1.4.2017 till date;
 - (b) the police station wise details such as name of the complainant, address, type of dacoity, robbery, loss of property and date of dacoity;

- (c) the details of the number of above cases detected, number of culprits nabbed and goods recovered; and
- (d) the action taken by the Government to minimise such offences?

SHRI DIGAMBAR KAMAT <u>SHIPS/BOATS OPERATING IN RIVER MANDOVI AND RIVER</u> ZUARI

14C. *WILL the Minister for Ports be pleased to state:

- (a) whether any ships/boats are presently operating in River Mandovi and River Zuari;
- (b) if so, the River-wise details of each ship/boat such as name of the owner, address of ship/boat, purpose of plying in the River, date of permission;
- (c) whether all the ships/boats are certified by Director General of Shipping as to be fit for plying in River Mandovi and River Zuari with copies of permission by DG Shipping;
- (d) the number of ships/boats operating casinos on ships, with details such as names, addresses of the owners/partners/directors;
- (e) whether the Captain of Ports has issued any show cause notice, to these ships/boats asking them to leave the River Mandovi an River Zuari;
- (f) if so, the details such as date of issue of notice and copy of each notice; and
- (g) the present status of such ships/boats after serving this notice?

SHRI NILKANTH HALARNKAR

EXPENDITURE INCURRED BY PUBLIC WORKS DEPARTMENT

15A. *WILL the Minister for Public Works be pleased to state:

- (a) the year-wise details of expenditure incurred by Public Works Department only on Maintenance and new works for the last 3 years;
- (b) the details of expenditure incurred by Public Works Department on repairs done by private parties/other agencies to road and pipelines for the last 3 years; and
- (c) the details of expenditure incurred by Public works Department on construction of gutters/drainage since 1.4.2015 till date?

SHRI CHURCHILL ALEMAO

ALLOTMENT OF TENDERS

16A. *WILL the Minister for Public Works be pleased to state:

- (a) the number of tenders allotted to M/s Jolly Constructions from 2002 till date;
- (b) the number of works completed;
- (c) whether there is any complaint regarding duplication of works;
- (d) whether any files were sent to Vigilance Department pertaining to Jolly Metals; and
- (e) the name of the proprietor of the company?

SHRI FRANCISCO SILVEIRA

WATER TANK AT NEURA

17A. *WILL the Minister for Public Works be pleased to state:

- (a) the status of the water tank that was built by the Government at Neura in St. Andre Constituency;
- (b) the reasons it was disbanded;
- (c) whether the Government will complete the construction and make it operational to solve the water problems of the people;
- (d) if so, whether the work will be retendered; and
- (e) if so, the details thereof and the timeframe by which it will be completed?

SHRI FRANCISCO SILVEIRA

EXTENSION OF SELAULIMWATER PIPELINE IN ST. ANDRE

- 17B. *WILL the Minister for Public Works be pleased to state:
 - (a) whether the Government proposes to extend the Selaulim Water pipeline from Cortalim to Bambolim in St. Andre Constituency;
 - (b) whether the extension will be under water of the Zuari River or above the water along the side of the Zuari Bridge;
 - (c) whether permission is obtained from the authority to lay the heavy water pipeline along the side of the Zuari Bridge;
 - (d) if so, the name of the authority that granted the permission and whether the project has been approved;
 - (e) whether the work has been tendered and the name of the agency that is awarded the contract;
 - (f) the estimated cost of the project and the timeframe by which it will be completed; and
 - (g) whether the contractor would be blacklisted if he fails to complete the project within the time frame?

SHRI FRANCISCO SILVEIRA

COMPLETION OF ZUARI BRIDGE

- 17C. *WILL the Minister for Public Works be pleased to state:
 - (a) the timeframe for the completion of the Zuari Bridge along with the expansion of NH 17;
 - (b) the penalty that will be imposed on the contractor failing to complete the projects in time;
 - (c) the details of the lifespan of the new Zuari Bridge;
 - (d) the status of the old Zuari Bridge on completion of the new bridge;
 - (e) whether any Central Agency will be employed to certify the quality of construction on new Zuari Bridge;
 - (f) whether the Government will introduce Toll Collection for crossing the bridge; and
 - (g) if so, the details thereof?

SHRI JOSE LUIS CARLOS ALMEIDA <u>STRENGTH OF YELLOW AND BLACK TAXIS AT DABOLIM</u> <u>AIRPORT</u>

- 18A. *WILL the Minister for Transport be pleased to state:
 - (a) whether the Government intends to or proposes to increase the strength of existing Yellow and Black Taxis at Dabolim Airport;
 - (b) if so, the details of the criteria adopted to increase the strength;
 - (c) the details of present area and locations of parking along with number of Yellow and Black Taxis that can be parked at Dabolim Airport; and
 - (d) the details of the area and location of parking that the Government intends to provide to the Yellow and Black taxis after the proposed increase in strength?

SHRI MILIND NAIK

COAL DUST POLLUTION IN VASCO CITY

- 19A. *WILL the Minister for Environment be pleased to state:
 - (a) the norms related to Coal Dust Pollution;
 - (b) the measures the Government has taken to curb and maintain the same within permissible limits;
 - (c) the measures the Government has adopted to re-assure the local people in respect of their continued employment in the Mormugao Port Trust and connected private entities in the Port area; and
 - (d) the measures adopted to contain the coal dust pollution within the prescribed limits?

SHRI MILIND NAIK <u>STRENGTHENING AND WIDENING OF ROAD</u> <u>FROM BAINA TO BOGDA</u>

19B. Transferred to Finance and replied as Unstarred LAQ No. 102 on 1.8.2018.

ASSEMBLY HALL, PORVORIM, GOA 3 AUGUST 2018 N. B. SUBHEDAR SECRETARY